

(a) whether the Government propose to set up a national export insurance fund to cover large value exports;

(b) if so, the details thereof; and

(c) the benefits likely to accrue therefrom?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHED): (a) to (c). The Export Credit Guarantee Corporation of India Ltd. (ECGC) have submitted a proposal for setting up a National Export Insurance Account (NEIA) for underwriting those large value export business and high risk transactions which cannot be insured on its own account on commercial considerations, but which need to be supported from the point of view of long-term national interest.

Alleged Evasion of Customs Duty

3718. SHRI NIRMAL KANTICHA-
TERJEE:
SHRI ANIL BASU:
SHRI BASUDEB ACHARIA:

Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 3943 on March 20, 1992 and state:

(a) whether investigations into the alleged evasion of customs duty has since been completed;

(b) if so, the findings thereof;

(c) the particulars of persons found guilty in this regard; and

(d) the action taken against each of them?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESH-

WAR THAKUR): (a) Yes, Sir.

(b) to (d). Show cause notices have so far been issued to two firms, namely, M/s. Rajendra Brothers and M/s. N.S. Overseas and seven other persons for alleged violation of the conditions of the Duty Exemption Entitlement Certificate with regard to duty free import of zinc ingots during 1991. The notices seek to confiscate the 175 metric tonnes of zinc ingots and impose penalties on the firms/persons concerned. It also demands payment of customs duty of Rs. 1,04,69,593 (alongwith interest) which is alleged to have been evaded. The show cause notices will be decided upon in quasi-judicial proceedings.

Export-Import Plans of Industrial Houses

3719. SHRI V. SREENIVASA
PRASAD:
SHRI M.V. CHAN-
DRASHEKARA MUR-
THY:

Will the Minister of COMMERCE be pleased to state:

(a) whether the Government have asked large industrial houses to present their export and import plans for the current year to boost export;

(b) if so, the details of such large industrial houses which have submitted their plans to the Government;

(c) whether the Government have since examined their plans; and

(d) if so, the details thereof and the extent to which the exports are likely to be increased as a result thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SAL-